

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3315
TO BE ANSWERED ON 21.08.2025**

DATA ON INTER-STATE MIGRANTS

3315 SHRI TIRUCHI SIVA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government maintains data on registrations of firms done under the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979, if so, details thereof, and if not, reasons therefor;**
- (b) whether the e-Shram portal specifically collects data on workers' State of origin and where they presently work; and**
- (c) if so, details of workers who presently work in States outside their State of origin, State-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): In order to safeguard the interest of the Migrant workers, the Parliament has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 which, inter alia, provides for registration of certain establishments employing Inter-State Migrant Workers and licensing of contractors. Workers employed with such establishment are to be provided payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc.

The enforcement authorities under Central Industrial Relations Machinery (CIRM) conduct regular inspections of the registered establishments and licensed contractors in the Central Sphere. The State Governments are mandated to enforce the Act, in the State Sphere.

Contd..2/-

The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers including migrant workers seeded with Aadhaar, and facilitate delivery under existing Social Security and Welfare Schemes to such workers. It allows an unorganised worker to register himself or herself on the portal on a self- declaration basis. As on 18.08.2025, over 31 crore unorganized workers including migrant workers have registered on eShram portal. State-wise number of unorganized workers including migrant workers registered on eShram portal is annexed.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 3315 FOR 21.08.2025 REGARDING “ DATA ON INTER-STATE MIGRANTS” RAISED BY SHRI TIRUCHI SIVA , MP(RS).

States/UTs -wise number of unorganised workers including migrant workers registered on eShram portal, as on 18.08.2025

States/UTs	Total Registrations
ANDAMAN AND NICOBAR ISLANDS	34,513
ANDHRA PRADESH	86,31,871
ARUNACHAL PRADESH	2,10,195
ASSAM	77,21,753
BIHAR	3,00,53,212
CHANDIGARH	1,88,675
CHHATTISGARH	86,05,811
DELHI	35,81,939
GOA	83301
GUJARAT	1,21,89,931
HARYANA	54,03,451
HIMACHAL PRADESH	20,04,461
JAMMU AND KASHMIR	36,00,801
JHARKHAND	97,00,568
KARNATAKA	1,08,97,137
KERALA	60,69,591
LADAKH	34,708
LAKSHADWEEP	2,843
MADHYA PRADESH	1,89,47,617
MAHARASHTRA	1,78,69,062
MANIPUR	4,64,790
MEGHALAYA	3,52,951
MIZORAM	72,282
NAGALAND	2,38,512
ODISHA	1,36,15,035
PUDUCHERRY	1,95,044
PUNJAB	58,67,847
RAJASTHAN	1,49,29,968
SIKKIM	49,014
TAMIL NADU	93,31,418
TELANGANA	45,47,088
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	75,458
TRIPURA	8,96,839
UTTAR PRADESH	8,40,04,865
UTTARAKHAND	30,87,490
WEST BENGAL	2,64,84,360
Total	31,00,44,401
